FORM A
PUBLIC ANNOUNCEMENT
(*Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017*)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

INTELLECTIVE TECHNOLOGY INDIA PRIVATE LIMITED

1. Name of corporate person	INTELLECTIVE TECHNOLOGY INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	January 12, 2023
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Pune under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72900PN2023FTC217918
5. Address of the registered office and principal office (if any) of corporate person	Tech Centre, 5th Floor, Plot No.30, Phase 1, Rajiv Gandhi Infotech Park, MIDC, Hinjewadi, Infotech Park (Hinjawadi), Pune 411057
6. Liquidation commencement date of corporate person	March 20, 2026
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/ 10206
8. Last date for submission of claims	April 19, 2026

Notice is hereby given that INTELLECTIVE TECHNOLOGY INDIA PRIVATE LIMITED has commenced voluntary liquidation on March 20, 2026.

The stakeholders of INTELLECTIVE TECHNOLOGY INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 19, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vinod Sunder Raman
Liquidator of INTELLECTIVE TECHNOLOGY INDIA PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

Date: March 24, 2026
Place: Bangalore